

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.204 of 2017 (SZ)**

Applicant(s)

Respondent(s)

Bhoja Shetty  
"Durga Nilaya"Upparigemane,  
Yaiagoli, Shivapura Post,  
Karkala Taluk, Udupi District  
Karnataka 576 112  
and another

To The Deputy Commissioner/ Chairman,  
District Stone Crushers Licensing and  
Regulation Authority,  
Office of the Deputy Commissioner,  
"Rajathadri" Manipal, Udupi and others

Counsel appearing for the applicant

Counsel appearing for respondent/s

Mr.Ranjan Shetty

Mr.T.S.Gopalan for R4

Note of the Registry	Orders of the Tribunal
Item No.14	<p>Date: 13<sup>th</sup> November, 2017</p> <p>Mr.M.R.Gokul Krishnan, learned counsel appearing for the District Collector, Uduppi submitted that the Status Report will be filed within 2 weeks. Let the same be filed with advance copy to the applicant who is at liberty to file his response within a week thereafter.</p> <p>List the matter on 01.12.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....,EM (Shri P.S. Rao)</p>